

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

110

CP (CAA) No. 595/KB/2018
CA (CAA) No. 573/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2018, 10:30 A.M.

| Name of the Company | Woolvest Merchandise Pvt. Ltd. & Anr. | | |
|---------------------|--|------------------------|---------------------|
| Under Section | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Mrs. Manju Bhuteria, Advocate } Petitioner
2. Mr. N. Gurusamy, FCA }
3. Mr. K.S. Pradhan, Joint Director, RD (G.R.) MCA }
Gurusamy
30/08/2018
Pradhan
30/08/2018

ORDER

Ld. Counsel and Pr. CS for applicant and Ld. Joint Director from the Office of Regional Director representing Central Government are present.

Heard. Reserved for orders.

Sd

(Jinan K.R.)
Member (J)